GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No.3479 TO BE ANSWERED ON 08.08.2016

Cancellation of Affiliation of Universities

3479. SHRI B.N. CHANDRAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has cancelled the affiliation of many universities for violation of University Grants Commission (UGC) norms;
- (b) if so, the details thereof along with the number of universities that have violated the norms, State-wise;
- (c) whether the Government is aware that the students of such universities are suffering due to such violation by the Universities; and
- (d) if so, the steps are being taken to protect the academic future of the students of such universities?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. MAHENDRA NATH PANDEY)

(a) to (d): The University Grants Commission (UGC) has informed that it has withdrawn the recognition of two universities namely: (i) University of Kerala, (ii) University of Calicut, for offering Open and Distance Learning (ODL) programmes for the academic session 2015-16. The UGC has not agreed to continue the recognition of following Universities namely: (i) Mother Teresa Women's University, Tamil Nadu; (ii) Tamil Nadu Agriculture University, Tamil Nadu; (iii) Tamil University, Tamil Nadu; (iv) Periyar University, Tamil Nadu; (v) Bharathiar University, Tamil Nadu; (vi) Alagappa University, Tamil Nadu; (vii) Sikkim Manipal University, Gangtok; and (viii) Karanataka State Open University, Mysore, for offering ODL programmes for the academic session 2015-16.

Further, the UGC has informed that it has received complaints against some Universities related to non-refund of fee, irregularities in admission, running illegal study centres, awarding back dated degrees, capitation fee, corruption in appointment, non-payment of UGC scales, non-issue of mark sheets, etc. and the same have been sent to the concerned Universities for redress. The UGC has taken the following action on receipt of complaints against Private Universities:

- (i) UGC team visited CMJ University, Meghalaya and submitted its report. The report was sent to the State Government. The State Government of Meghalaya decided to dissolve the University.
- (ii) UGC team visited EIILM University and recommended dissolution of the University. The State Cabinet decided to dissolve the University.
- (iii) The UGC has issued Public Notices for apprising students not to take admissions in EIILM University and Jodhpur National University.

The UGC has also informed that necessary protection is provided to students enrolled in Universities. The UGC has also directed Universities from time to time to follow rules/ regulations and circulars/ instructions/ notices, etc. of UGC.
